

NOTICE

As an interim precautionary measure in the wake of outbreak of Novel Coronavirus (COVID-19), the members of Punjab and Haryana High Court Bar Association are informed that in case they want to seek adjournment in cases already listed on 16.03.2020, they may submit adjournment slip mentioning Case no. and Court no. in the DRR section of this Court from 1:00 pm to 5:00 pm today i.e. 15.03.2020. They are also requested to inform the Ld. Opposite Counsel accordingly. On submission of such request for adjournment, the matter will be adjourned by the court master subject to an objection being raised by the opposite side.

By order of Hon'ble the Chief Justice

Sd/-
Registrar General
15.03.2020